

ITEM NO.136

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8000/2024

ANJALI SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 12610/2022 - APPLICATION FOR PERMISSION
 IA No. 143359/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 117356/2021 - EXEMPTION FROM FILING O.T.
 IA No. 30239/2023 - EXEMPTION FROM FILING O.T.
 IA No. 11192/2022 - EXEMPTION FROM FILING O.T.
 IA No. 143360/2021 - EXEMPTION FROM FILING O.T.
 IA No. 119174/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 117358/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 76691/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 30236/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 117355/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

C.A. No. 8001/2024 (III-A)

FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117913/2021

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 117914/2021

FOR EXEMPTION FROM FILING O.T. ON IA 117915/2021

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 117916/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119169/2021

FOR EXEMPTION FROM FILING O.T. ON IA 11267/2022

FOR APPLICATION FOR PERMISSION ON IA 12598/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 30846/2023

FOR EXEMPTION FROM FILING O.T. ON IA 30850/2023

FOR EARLY HEARING APPLICATION ON IA 217759/2025

IA No. 12598/2022 - APPLICATION FOR PERMISSION

IA No. 117914/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 217759/2025 - EARLY HEARING APPLICATION

IA No. 117915/2021 - EXEMPTION FROM FILING O.T.

IA No. 30850/2023 - EXEMPTION FROM FILING O.T.

IA No. 11267/2022 - EXEMPTION FROM FILING O.T.

IA No. 117913/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 30846/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 119169/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 117916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES
C.A. No. 8002/2024 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 118770/2021
FOR impleading party ON IA 130067/2021

FOR impleading party ON IA 8146/2022

FOR EXEMPTION FROM FILING O.T. ON IA 11226/2022

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 117134/2025

IA No. 117134/2025 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 11226/2022 - EXEMPTION FROM FILING O.T.

IA No. 118770/2021 - EXEMPTION FROM FILING O.T.

IA No. 8146/2022 - INTERVENTION/IMPLEADMENT

IA No. 130067/2021 - INTERVENTION/IMPLEADMENT

C.A. No. 8005/2024 (III-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
125530/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
125531/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
125553/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 7002/2022

FOR EXEMPTION FROM FILING O.T. ON IA 11375/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
29941/2023

FOR EXEMPTION FROM FILING O.T. ON IA 31117/2023

IA No. 7002/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 125531/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 31117/2023 - EXEMPTION FROM FILING O.T.

IA No. 11375/2022 - EXEMPTION FROM FILING O.T.

IA No. 125553/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 125530/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 29941/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 8003-8004/2024 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 129412/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
129468/2021

FOR EXEMPTION FROM FILING O.T. ON IA 11350/2022

IA No. 11350/2022 - EXEMPTION FROM FILING O.T.

IA No. 129412/2021 - EXEMPTION FROM FILING O.T.

IA No. 129468/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 8006/2024 (III-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
137722/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

137723/2021

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 137724/2021
FOR EXEMPTION FROM FILING O.T. ON IA 137725/2021

IA No. 137723/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137725/2021 - EXEMPTION FROM FILING O.T.

IA No. 137722/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 137724/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES
C.A. No. 8007/2024 (III-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 3482/2022

FOR EXEMPTION FROM FILING O.T. ON IA 3483/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 3485/2022

FOR APPLICATION FOR PERMISSION ON IA 27417/2023

IA No. 27417/2023 - APPLICATION FOR PERMISSION

IA No. 3482/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 3483/2022 - EXEMPTION FROM FILING O.T.

IA No. 3485/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 25-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Ms. Malvika Kapila, AOR
Mr. Shail Kumar Dwivedi, AOR

Ms. Nidhi Mohan Parashar, AOR
Mr. Vikrant Kumar, Adv.

Mr. Kausar Raza Faridi, AOR
Mr. Om Tatsat Chaurasia, Adv.

Ms. Astha Sharma, AOR

Mr. Anup Kumar, AOR
Mrs. Shruti Singh, Adv.
Mr. Abhisek Kumar, Adv.
Mrs. Neha Jaiswal, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list after four weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)